

STATEMENT

Names of Members of newly reconstituted Programme Advisory Committee of Vijayawada Radio Station.

- (1) Dr. W. L. Rao,
- (2) Shri D. Sreenivasa Sarma,
- (3) Shri Vissa Appa Rao,
- (4) Shri K. Venkata Rao,
- (5) Shri M. Thirmala Rao,
- (6) Shrimati Utuknri Lakshmi-kantamma,
- (7) Shri Addanki Sree Rama Murti,
- (8) Shri Pingali Lakshmi-kantam,
- (9) Shri K. Ramakotiswara Rao,
- (10) Shri M. R. Appa Rao.

उत्तर प्रदेश में विस्थापित व्यक्तियों के लिये कूटीरें

*५३७ श्री रघुनाथ सिंह : क्या पूर्वांचल मंत्री यह बताने की कृपा करेंगे :

(क) क्या उत्तर प्रदेश में विस्थापित व्यक्तियों के लिये ३० लाख रुपये की लागत से १६३० कूटीरें बनाने की कोई योजना है ;

(ख) यदि हां, तो यह कूटीरें कहाँ बनाई जायेंगी ;

(ग) क्या इस योजना के अन्तर्गत बनारस नगर में भी कुछ कूटीरें बनाई जायेंगी ; तथा

(घ) क्या भारत सरकार इस समस्त योजना को आर्थिक सहृदयता दे रही है ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (d). There is a plan to construct 1,630 shops and not huts for displaced persons in Uttar Pradesh at an estimated expenditure of Rs. 25-00 lakhs. A statement is laid on the Table of the House showing the places where these shops

will be constructed. [See Appendix III, annexure No. 16.]

55 shops are proposed for Banaras. These shops will be constructed from the funds advanced by the Government of India to the State Government as a loan.

DEVELOPMENT COUNCIL

*538. **Dr. Amin:** (a) Will the Minister of Commerce and Industry be pleased to state the number of meetings held by each of the Development Councils constituted under the Industries (Development and Regulation) Amendment Act, 1953 and the important questions discussed at these meetings?

(b) Are these Councils expected to submit annual reports of their work to Government?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Development Council for Internal Combustion Engines and Power Driven Pumps.....Three meetings. Development Council of Heavy Chemicals (Acids and Fertilisers).....Two meetings.

A statement showing the subjects discussed at these meetings is laid on the Table of the House. [See Appendix III, annexure No. 17.]

(b) Yes, Sir.

COMMUNITY PROJECTS

*539. **Shri Jhunjhuwala:** (a) Will the Minister of Planning be pleased to state how much of the total amount spent till now on Community Projects has been spent on importing foreign consumer goods and technicians?

(b) How much has been spent towards administrative expenses?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Consumer goods are not imported under Community Projects Programme. A sum of Rs. 786-13-0 has been spent on foreign technicians upto 31st March, 1953.

(b) Rs. 45.76 lakhs upto 30th June, 1953.

ALL-INDIA KHADI AND VILLAGE INDUSTRIES BOARD

*540. **Shri Bhagwat Jha:** (a) Will the Minister of Commerce and Industry be pleased to state whether the All-India Khadi and Village Industries Board has prepared any budget for the development of Khadi and village industries to be undertaken in 1954-55?

(b) Has the proposal for organising a grand khadi and village industry exhibition in Delhi in the coming months been considered?

(c) Are the recommendations of the Common Production Programme Committee regarding match and oil industries being examined by Government?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir. But it has not been finalised.

(b) It is under consideration.

(c) No, Sir.

VISAKHAPATNAM SHIPYARD

*541. **Shri K. Subrahmanyam:** (a) Will the Minister of Production be pleased to state whether Government are aware that keeping out workman in nil-allocation is still continuing in the Visakhapatnam Shipyards even after retrenchment?

(b) If so, what are the reasons?

(c) What has happened to the proposal for getting ships for repairs from Navy and Mercantile marine?

(d) What are the man-hours lost due to lack of work?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) The actual number of surplus workers at the time of the retrenchment was about 1,300 workers, but only 800 of these were retrenched after taking into consideration the future requirements of the Yard. By the beginning of the next year, it is expected that there will be no workers on nil-allocation.

(c) A vessel belonging to the Indian Navy is undergoing repairs in the Shipyards.

(d) The number of man-hours lost during October, 1953 on account of keeping on an average 280 men per day on nil-allocation was 53,808 man-hours.

TAPIOCA STARCH

*542. **Kumari Annie Mascarene:** Will the Minister of Commerce and Industry be pleased to state:

(a) the price per ton of Tapioca Starch in Bombay;

(b) the price at which it is purchased from the producers; and

(c) the total quantity of starch required by the country?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) There is no control over the prices of Starch. The present price of Tapioca Starch is about Rs. 960/- per ton in Bombay.

(b) The price at which Tapioca Starch is sold by producers is not available. The price of Tapioca itself, however, does not exceed Rs. 105/- per ton when sold by producers in green tubers and Rs. 303/- per ton when sold in dried chips.

(c) The country's annual requirement of starch of all kinds has been estimated at 50,000/55,000 tons.

VEHICLES LEFT IN PAKISTAN

*543. { **Shri Bahadur Singh:**
Sardar Hukam Singh:

Will the Minister of Rehabilitation be pleased to state:

(a) whether in pursuance of a recent agreement reached between India and Pakistan, it was notified that no owner of a transport vehicle could remove his vehicle from one country to the other while crossing the border for settling in the other country;

(b) whether Government are aware that Punjab (Pakistan) authorities requisitioned all the buses and trucks